

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000085/2023	M/S. RELIABLE HI TECH INFRASTRUCTURE PRIVATE LIMITED VS STEEL AUTHORITY OF INDIA LTD.	BIKRAM KESHARI SAHU VS	// ()
2	ARBP/000086/2023	ORISSA STEEL TRADING CORPORATION VS M/S. GMDM GLOBAL ENERGY LTD.	SIDHANT DWIBEDI VS	// ()
3	ARBP/000087/2023	SUNIL KUMAR NARANGA VS M/S.HOMEBASE ESTATES PVT.LTD	HITENDRA NATH RATH VS	// ()
4	ARBP/000088/2023	M/S. SUSIL AOTOMOBILES VS TVS MOTO CO. L.T.D.	DIPTI RANJAN BHOKTA VS	// ()
5	BLAPL/0014200/2023	KUNA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GOLANTHARA (BERHAMPUR) /305 /2020 1ST A.D.J.,BERHAMPUR(Ganjam) Spl/0000041/2020
6	BLAPL/0014201/2023	SUDARSAN DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /272 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001290/2023
7	BLAPL/0014202/2023	PADMAN MALIK @ MALLIK VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 J.M.F.C.,KANTAMAL(Baudh) 2(A)CC/0000245/2023
8	BLAPL/0014203/2023	NEHULA VIHILIA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000062/2023
9	BLAPL/0014204/2023	MANOJ SWAIN @ JABUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /162 /2023 ADJ,KODALA(Ganjam) ST/0000112/2023
10	BLAPL/0014205/2023	YASH KUMAR VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	BOLANGIR TOWN /269 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000043/2023
11	BLAPL/0014206/2023	KARAN SAHU VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	BOLANGIR TOWN /269 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000043/2023

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

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12	BLAPL/0014207/2023	PRASANTA GURU VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /4 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000020/2023
13	BLAPL/0014208/2023	SURESH CHANDRA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	LAXMISAGAR P.S. /401 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000530/2023
14	BLAPL/0014209/2023	ASHOK DEEP VS STATE OF ODISHA	RAMAKANTA MISHRA VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000021/2023
15	BLAPL/0014210/2023	GANESH KANHAR VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /142 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000021/2022
16	BLAPL/0014211/2023	LALU NAG VS STATE OF ODISHA	SUBHASISH DAS VS	CHITRAKONDA /142 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000163/2022
17	BLAPL/0014212/2023	DIBA @ DEBANANDA JENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TOMANDO /239 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000720/2023
18	BLAPL/0014213/2023	GANESH YADAV VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	BARGARH SADAR /209 /2022 A.D.J.,BARGARH(Bargarh) Spl/0000049/2022
19	BLAPL/0014214/2023	SUKANTA KUMAR POLEI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /334 /2023 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001546/2023
20	BLAPL/0014215/2023	ABHIJIT MALYA @ MALIYA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ULLUNDA /168 /2023 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000036/2023
21	BLAPL/0014216/2023	M. ARJUN KANYARI @ KALIA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	JARADA /429 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000215/2023
22	BLAPL/0014217/2023	RABINARAYAN NAYAK VS STATE OF ODISHA	BISHNUBRATA SINGH VS	BADAGODA P.S. /176 /2023 AD HOC ADDITIONAL SESSIONS JUDGE (FTSC), BHUBANESWAR(Khordha) TR/0000205/2023
23	BLAPL/0014218/2023	SUSANTA PALA	NRUSINGHA NANDA MOHAPATRA	ADVA /106 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

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		VS STATE OF ODISHA	VS	J.M.F.C,MOHANA(Gajapati) GR/0000203/2022
24	BLAPL/0014219/2023	AKASH NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /383 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000979/2023
25	BLAPL/0014220/2023	RABI SUKLA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	MACHHKUND /142 /2023 JMFC, LAMTAPUT(Koraput) GR/0000100/2023
26	BLAPL/0014221/2023	P. SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BADABAZAR /80 /2023 ADHOC ADDL.DIST. AND SESSIONS JUDGE (FTSC), BERHAMPUR(Ganjam) Spl/0000046/2023
27	BLAPL/0014222/2023	CHANDAN KUMAR DEHURI VS STATE OF ODISHA	MANORANJAN DAS VS	//0 A.D.J.,NAYAGARH(Nayagarh) TR/0000168/2023
28	BLAPL/0014223/2023	SANIA @ SONIA NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /383 /2023 JMFC, JATNI(Khordha) GR/0000787/2023
29	BLAPL/0014224/2023	LAKHWINDER SINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /104 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000042/2021
30	BLAPL/0014225/2023	MD. NISSAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /290 /2016 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh) CT/0000135/2023
31	BLAPL/0014226/2023	SURENDRA BEHERA VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	//0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000013/2023
32	BLAPL/0014227/2023	AMARESH DASH VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000120/2023
33	BLAPL/0014228/2023	SUJIT MALAKAR VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /187 /2023 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangapur) GR/0000286/2023
34	BLAPL/0014229/2023	TARANGA BODKIA @ TARANGA BODEK VS	UMAKANTA BARIK VS	GOLAMUNDA /169 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

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35	BLAPL/0014230/2023	STATE OF ODISHA DEBABRATA @ BICKY NAIK VS	UMAKANTA BARIK VS	Spl/0000088/2023 CHAMPUA /136 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar)
36	BLAPL/0014231/2023	STATE OF ODISHA SIVASAKTHI RAMAN @ R. SIVA SAKTHI VS	S.S.RAY (2) VS	GR/0000334/2023 PADMAPUR /98 /2023 A.D.J., GUNUPUR(Rayagada)
37	BLAPL/0014232/2023	STATE OF ODISHA DEEPAK DIGAL @ DIPAK DIGAL VS	BIBHUTI RANJAN MOHANTY VS	TR/0000088/2023 KAKATAPUR /217 /2023 SPECIAL JUDGE, NIMAPARA(Puri)
38	BLAPL/0014233/2023	STATE OF ODISHA GOURAHARI SAHU VS	ABHISHEK DASH VS	Spl/0000080/2023 BALASORE VIGILANCE /29 /2012 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)
39	BLAPL/0014234/2023	STATE OF ODISHA KUMAR MALLIK VS	MANOJ KUMAR PATI VS	GR/0000003/2012 BOLANGIR SADAR /554 /2022 A.D.J.,BOLANGIR(Balangir)
40	BLAPL/0014235/2023	STATE OF ODISHA SANTOSH SAHOO VS	KSHIROD KUMAR ROUT VS	SC/0000017/2023 CYBER CRIME AND ECONOMIC OFFENCES /100 /2023 ()
41	BLAPL/0014236/2023	STATE OF ODISHA TARUNAKANTA MISHRA VS	MD. GOLAM MADANI VS	// DHAMNAGAR /257 /2023 ()
42	BLAPL/0014237/2023	STATE OF ODISHA BALKRISHNA VS	AMULYA RATNA PANDA VS	// ULLUNDA /168 /2023 ()
43	BLAPL/0014238/2023	STATE OF ODISHA ANNAPURNA DAS VS	LAXMIDHAR MAHAPATRA VS	// PAHALA /306 /2023 ()
44	BLAPL/0014239/2023	STATE OF ODISHA RANJAN MAJHI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /404 /2023 ()
45	BLAPL/0014240/2023	STATE OF ODISHA ARSENA VIHILIA VS	SATYAJIT MOHAPATRA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

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46	BLAPL/0014241/2023	NAJINA DHURWEY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// () //
47	BLAPL/0014242/2023	BIJAYA KUSWAHA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BARGARH /568 /2023 () //
48	BLAPL/0014243/2023	SHYAM KHADIA @ CHELU VS STATE OF ODISHA	SARAT KUMAR NAYAK VS	DEOGARH /225 /2023 () //
49	BLAPL/0014244/2023	SAROJ BAGH @ BAG VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /15 /2016 () //
50	BLAPL/0014245/2023	NEERAJ KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /282 /2023 () //
51	BLAPL/0014246/2023	SHER SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /512 /2022 () //
52	BLAPL/0014247/2023	RABINDRA SENAPATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// () //
53	BLAPL/0014248/2023	CHITARANJAN BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	SPL.TASK FORCE /37 /2021 () //
54	BLAPL/0014249/2023	GOUTAM ROUTH VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	TALASARI MARINE /36 /2023 () //
55	BLAPL/0014250/2023	KRUPASINDHU MUDULI VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /500 /2023 () //
56	BLAPL/0014251/2023	AJAYA CHOUDHURY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADAGODA P.S. /381 /2020 () //
57	BLAPL/0014252/2023	RUPESH MEHER	MAHES DAS	SINDHIKELA PS /121 /2021

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0014253/2023	SUNIL KUMAR SWAIN @ KABI	TANMAYA KUMAR MOHANTY	AIR FIELD P.S. /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0014254/2023	KRUPASINDHU MUDULI	BIKRAM SENAPATI	KODALA /501 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0014255/2023	KRUPASINDHU MUDULI	BIKRAM SENAPATI	KODALA /502 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0014256/2023	RANJAN DIGAL	BIBHUTI RANJAN MOHANTY	KAKATAPUR /217 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0014257/2023	MOHAN SUNA	JUGALA KISHORE PANDA	TARBHA /99 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0014258/2023	WAKIL SINGH	TUKUNA KUMAR MISHRA	KODINGA /209 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0014259/2023	RUPESH SINGH BESHRA	DEVASHIS PANDA	GOCHHAPADA /41 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0014260/2023	MD. GUFRAH KHAN	PRASANTA KUMAR SAHOO	SEA BEACH /286 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0014261/2023	BIBHU RANJAN ROUSTRAY	AMLAN SHAKTI PAUL	//0
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0014262/2023	KACHALI @ TITAI BHOI @ NITAI BHOLA	JAYANTA KUMAR MAJHI	BALASORE SADAR /352 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0014263/2023	SAGAR SADASHIV DHALE	MAHES DAS	MUNIGUDA /164 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0014264/2023	STATE OF ODISHA MAHENDRA SHIKARI@SIKARI VS	RABI NARAYAN MOHANTY VS	// ULLUNDA /168 /2023 ()
70	BLAPL/0014265/2023	STATE OF ODISHA PRASANTA KUMAR PANDA VS	SANJIB KUMAR BHANJADEO VS	// BOLAGARH P.S. /251 /2023 ()
71	BLAPL/0014266/2023	STATE OF ODISHA KUMAR NAIK VS	PRASANTA KUMAR ROUTHAY VS	// barpalli /405 /2023 ()
72	BLAPL/0014267/2023	STATE OF ODISHA GURUBARI MAHANTA VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /323 /2022 ()
73	BLAPL/0014268/2023	STATE OF ODISHA NARATTAM DAS @ TULU VS	SARAT KUMAR JENA VS	// KHALLIKOTE /599 /2023 ()
74	BLAPL/0014269/2023	STATE OF ODISHA MITHUN ORAM VS	BYOMOKESH SAHOO VS	// SAMBALPUR SADAR /134 /2023 ()
75	BLAPL/0014270/2023	STATE OF ODISHA DEBI PRASAD MOHANTY VS	PRASANTA KUMAR SAHOO VS	// DHENKANAL SADAR /290 /2023 ()
76	BLAPL/0014271/2023	STATE OF ODISHA SANTOSH KUMAR PRADHAN @ BABU VS	SOUMYA RANJAN MOHANTY VS	// KHALLIKOTE /243 /2023 ()
77	BLAPL/0014272/2023	STATE OF ODISHA SURESH BEHERA VS	PRASANTA KUMAR SAHOO VS	// DHENKANAL SADAR /22 /2022 ()
78	BLAPL/0014273/2023	STATE OF ODISHA SUNIL KUMAR NAYAK VS	MANAS KUMAR CHAND VS	// JEYPORE SADAR /22 /2023 ()
79	BLAPL/0014274/2023	STATE OF ODISHA SIBA THAPA @SHIV SANKAR THAPA @SHIBA SHANKAR SAHU VS	PRITHVIRAJ KUMAR SAHU VS	// SAINTALA /227 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

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80	BLAPL/0014275/2023	SAYA VIHILIYA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 () //
81	BLAPL/0014276/2023	BIJAYA KUMAR PANI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /90 /2023 () //
82	BLAPL/0014277/2023	PYAREJAAN ANSARI @ MD.SAMIR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /249 /2023 () //
83	BLAPL/0014278/2023	SATRUJIT PANI @ PINTU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /90 /2023 () //
84	BLAPL/0014279/2023	PYAREJAAN ANSARI @ MD.SAMIR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /268 /2023 () //
85	BLAPL/0014280/2023	GOUTAM PRADHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KHURDA MODEL /321 /2023 () //
86	BLAPL/0014281/2023	GANGADHAR NAYAK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	CYBER CRIME AND E.O, BALASORE /12 /2023 () //
87	BLAPL/0014282/2023	PRAMADA VALLI @ PRAMADA VALLI PONUKUMAR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CYBER CRIME AND ECONOMIC OFFENCE /21 /2023 () //
88	BLAPL/0014283/2023	KARAN KUMAR SINGH VS STATE OF ODISHA	SUBASH CHANDRA CHATURVEDI VS	EOW,BHUBANESWAR /21 /2023 () //
89	BLAPL/0014284/2023	JITENDRA PALEI@JITU VS STATE OF ODISHA	RASHMI RANJAN SUNDARA VS	KHARABEL NAGAR P.S. /118 /2023 () //
90	BLAPL/0014285/2023	KRUSHNA CHANDRA MAHALIKA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	//0 () //
91	BLAPL/0014286/2023	SANJAYA PARIDA	SARAT KUMAR JENA	BEGUNIAPADA /433 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	BLAPL/0014287/2023	STATE OF ODISHA CHAKANANDA BARIK	BIDYADHAR PANDA	// KATARBAGA /112 /2008
		VS	VS	()
93	BLAPL/0014288/2023	STATE OF ODISHA AKSHYA KHAMARI @ AKSHAYA KHAMARI	UDIT RANJAN JENA	// BOLANGIR SADAR /105 /2023
		VS	VS	()
94	CMAPL/0000849/2023	STATE OF ODISHA CHAKRADHAR SAHOO		// //
		VS	VS	()
95	CMP/0001574/2023	TATA POWER CENTRAL ORISSA DISTRIBUTION LTD., BBSR SAYANHA SWATI	BIBEKANANDA BHUYAN	// //
		VS	VS	()
96	CMP/0001575/2023	STATE OF ODISHA JOGESWAR DAS	RAJESH DAS MOHAPATRA	// //
		VS	VS	()
97	CMP/0001576/2023	COLLECTOR, BALASORE KANHU CHARAN LENKA	MANMAYA KUMAR DASH	// //
		VS	VS	()
98	CMP/0001577/2023	STATE OF ODISHA RUSIKUMAR NATH	MANORANJAN MISHRA	// //
		VS	VS	()
99	CMP/0001578/2023	JALADHARA NATH RASHMITA PANDA	ASIT KUMAR JENA	// //
		VS	VS	()
100	CMP/0001579/2023	JATNI MUNICIPAL COUNCIL, KHORDHA PRAVU CHARAN KANUNGO	SAIBRATA RATH	// //
		VS	VS	()
101	CMP/0001580/2023	SARITA NAYAK RABINDRA BARAL	ALOK KUMAR PANDA	// //
		VS	VS	()
102	CMP/0001581/2023	KANCHAN MUDULI AJIT KUMAR ROUT	KABIR KUMAR JENA	// //
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

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103	CMP/0001582/2023	MILLENIU BUILDCOM PVT. LTD., CUTTACK SETARA PRADHAN VS CHANDRAMATI PRADHAN	TAPAN KUMAR MANDAL VS	// // 0 //
104	CMP/0001583/2023	NIRMAL HOTA VS GITANJALI PADSHIARI	BIJAY KUMAR MOHANTY VS	// 0 //
105	CMP/0001584/2023	ALEKHA SAMANTARAY VS NARAYAN LENKA	GAJENDRANATH ROUT VS	// 0 //
106	CONTC/0010209/2023	ER DEBASHISHA HOTA VS SANJAY KUMAR, I.A.S.	ADV. VS	// 0 //
107	CONTC/0010210/2023	DUSMANTA KUMAR JENA VS RAJ KUMAR, I.A.S.	ADV. VS	// 0 //
108	CONTC/0010211/2023	DEBI PRASAD NANDA VS ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY. TO GOVT., WR DEPT.	TATHAGATA SAHOO VS	// 0 //
109	CONTC/0010212/2023	DINABANDHU SATHUA VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR	MANAS PATI VS	// 0 //
110	CONTC/0010213/2023	RASIKANANDA MOHANTY VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
111	CONTC/0010214/2023	BABANATH SAHU VS PRADOSH KUMAR NAYAK, DISTRICT EDUCATION OFFICER, GAJAPATI	SIDHARTH PRASAD DAS VS	// 0 //
112	CONTC/0010215/2023	SRIKANTA KUMAR SWAIN VS SANGRAMJEET NAYAK, I.A.S	ADV VS	// 0 //
113	CONTC/0010216/2023	HARI SHANKAR PRADHAN VS AUROBINDA PADHI, I.A.S	ADV VS	// 0 //

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FILING REPORT AS ON :18/12/2023

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114	CONTC/0010217/2023	PRATAP KUMAR SWAIN VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 //
115	CONTC/0010218/2023	M/S VARSHA CONSTRUCTION, RAIPUR VS MAHENDRA MOHANTY, CHIEF ENGINEER, ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD., BBSR	ADV VS	// 0 //
116	CONTC/0010219/2023	RABINDRA NATH GIRI VS SATYABRAT SAHU, I.A.S	PRASANTA KUMAR MISHRA VS	// 0 //
117	CONTC/0010220/2023	MULIA PRADHAN VS ANU GARG, I.A.S.	PRASANTA KUMAR MISHRA VS	// 0 //
118	CONTC/0010221/2023	BIJOY KUMAR MOHAPATRA VS SATYABRAT SAHU, I.A.S.	PRASANTA KUMAR MISHRA VS	// 0 //
119	CONTC/0010222/2023	DEEPAK KUMAR PATTANAYAK VS SANJAY KUMAR PANDA, TAHASILDAR, JALESWAR, BALASORE	ADV VS	// 0 //
120	CONTC/0010223/2023	PRANAYA KUMAR THATOI VS BHABANI SANKAR CHAYANI, DIRECTOR HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
121	CONTC/0010224/2023	ANIL KUMAR SAHOO VS ROHIT KUMAR LENKA, I.F.S	ADV VS	// 0 //
122	CONTC/0010225/2023	JHULAN KHAN VS BASUDEV MOHAPATRA, O.A.S, TAHASILDAR, ATHAMALLIK	SATYABRATA MOHANTY VS	// 0 //
123	CONTC/0010226/2023	BIJAYINI MISHRA VS SUJAY KUMAR PATI, O.A.S., TAHASILDAR, CUTTACK SADAR	KARUNAKAR RATH VS	// 0 //
124	CONTC/0010227/2023	SHAMA @ SHYAM SUNDAR PATRA VS PATITAPABAN DEBATA, O.A.S, TAHASILDAR, GHASIPURA	SATYABRATA MOHANTY VS	// 0 //
125	CONTC/0010228/2023	SUGYAN KUMARI DEVI	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ASWATHY S, I.A.S.		//
126	CONTC/0010229/2023	RENU DASH	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S		//
127	CONTC/0010230/2023	NAMITA PATTANAİK	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
128	CONTC/0010231/2023	UMAKANTA SAHOO	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
129	CONTC/0010232/2023	PANDAB BEHERA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
130	CONTC/0010233/2023	NIRAKAR NAG	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
131	CONTC/0010234/2023	RAMA CHANDRA NANDA	ADV.	//
		VS	VS	0
		MANAS RANJAN TRIPATHY, O.A.S.		//
132	CONTC/0010235/2023	PRATİK SRICHANDAN	MANASHRANJAN MOHANTY	//
		VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., GENERAL ADMINISTRATION DEPT., BBSR		//
133	CONTC/0010236/2023	AJAY KUMAR PATRA	ADV	//
		VS	VS	0
		JANAKA KUMART NAYAK, OAS-1, TAHASILDAR CUM REVENUE OFFICER, BALIAPAL, BALASORE		//
134	CONTC/0010237/2023	NAKUL CHANDRA GIRI	ADV.	//
		VS	VS	0
		SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA		//
135	CONTC/0010238/2023	HARISH CHANDRA DAS	ADV.	//
		VS	VS	0
		SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA		//
136	CONTC/0010239/2023	DHRUBA CHARAN KAR	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0010240/2023	SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA ABUTAR KHAN VS	ADV VS	// // 0
138	CONTC/0010241/2023	BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION GOURANGA UPADHYAYA VS	ADV. VS	// // 0
139	CONTC/0010242/2023	SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA GANGADHAR PANDA VS	ADV. VS	// // 0
140	CONTC/0010243/2023	SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA KUMAR GOURAV SAMAL VS	ADV VS	// // 0
141	CONTC/0010244/2023	DR. U.K.SATAPATHY, M.D. ADDITIONAL D.M.E.T, BBSR RAJASHREE NAYAK VS	ADV VS	// // 0
142	CONTC/0010245/2023	ASWATHY S, I.A.S SAROJ KUMAR MAHANTA VS	ADV. VS	// // 0
143	CONTC/0010246/2023	ASWATHY S., I.A.S AJAY KUMAR DALAI VS	ADV VS	// // 0
144	CONTC/0010247/2023	ASWATHY S., I.A.S GUNANIDHI MAHANTA VS	ADV. VS	// // 0
145	CONTC/0010248/2023	ASWATHY S, I.A.S HIMANSU SEKHAR PANDA VS	S.J.PRADHAN VS	// // 0
146	CONTC/0010249/2023	RUPA ROSAN SAHU, COMMNR. SECY., SC AND ST DEPT., BBSR PRABIR KUMAR NAYAK VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
147	CONTC/0010250/2023	DR. LAL MOHAN ROUTRAY, CHIEF DISTRICT MEDICAL OFFICER, RAYAGADA REDTECH SOLUTION INDIA (P) LTD. VS	ADV. VS	// // 0
		DR. RABINDRA KUMAR MISHRA, SUPDT. PRM MEDICAL COLLEGE AND HOSPITAL, BARIPADA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0010251/2023	MADHUSUDAN MALLICK VS MADHUSUDAN NAYAK, TAHASILDAR, KISHANAGAR, CUTTACK	SATRUGHNA DASH (A) VS	// 0 //
149	CONTC/0010252/2023	PITAMBAR SAHOO VS SATYABRATA SAHU, DEPT. OF REVENUE AND DISASTER MANAGEMENT, BBSR	ADV VS	// 0 //
150	CONTC/0010253/2023	SABITRI ACHARYA VS PRAVATI MOHARANA, COMPETENT AUTHORITY OF LAND ACQUISITION, NAYAGARH	ADV VS	// 0 //
151	CONTC/0010254/2023	AKSHAYA KUMAR MOHANTY VS ASWATHY S, I.A.S	HARIPAD MOHANTY VS	// 0 //
152	CONTC/0010255/2023	HEMANTA NAYAK VS INDRAMANI TRIPATHY, I.A.S	HARIPAD MOHANTY VS	// 0 //
153	CONTC/0010256/2023	SASMITA PRADHAN VS LINGARAJ SWAIN, B.E.O, DHARAKOTE, GANJAM	ADV VS	// 0 //
154	CONTC/0010257/2023	SUDARSAN NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
155	CONTC/0010258/2023	HARAPRIYA PATRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
156	CONTC/0010259/2023	JAGADISH RAUTO VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
157	CONTC/0010260/2023	BIRAJINI PATTNAYAK VS ASWATHY S, I.A.S	ADV VS	// 0 //
158	CONTC/0010261/2023	SUMITA KUMARI PANDA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
159	CONTC/0010262/2023	GEETANJALI PRADHAN	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ASWATHY S, I.A.S		//
160	CONTC/0010263/2023	ANJALI DEVI	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
161	CONTC/0010264/2023	LOKANATH SAHOO	ADV	//
		VS	VS	0
		SANJAY KUMAR SINGH, I.A.S		//
162	CONTC/0010265/2023	PRIYADARSHI ASHOK MOHAN JENA	ADV.	//
		VS	VS	0
		SANJAY KUMAR SINGH, I.A.S.		//
163	CONTC/0010266/2023	PRASANTA KUMAR MISHRA	ADV.	//
		VS	VS	0
		SANJAY KUMAR SINGH, I.A.S.		//
164	CONTC/0010267/2023	PRAHALLAD DEHURY	ADV.	//
		VS	VS	0
		SANJAY KUMAR SINGH, I.A.S.		//
165	CONTC/0010268/2023	MOTILAL BAGARTY	ADV.	//
		VS	VS	0
		SANJAY KUMAR SINGH, I.A.S.		//
166	CONTC/0010269/2023	ANANTA KUMAR MALLICK	ADV.	//
		VS	VS	0
		SANJAY KUMAR SINGH, I.A.S.		//
167	CONTC/0010270/2023	HARI NARAYAN DUTTA	ADV.	//
		VS	VS	0
		SALINI PANDIT, I.A.S.		//
168	CONTC/0010271/2023	BHAGABAN PRADHAN	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
169	CONTC/0010272/2023	BISWANATH SAHU	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
170	CONTC/0010273/2023	AKSHAYA KUMAR ACHARYA	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0010274/2023	SUSANT KUMAR DASH, I.A.S. BHIKARI CHARAN MOHANTY VS	ADV. VS	// // 0
172	CONTC/0010275/2023	SANJAY KUMAR SINGH, I.A.S. ANTARYAMI KANUNGO VS	ADV. VS	// // 0
173	CONTC/0010276/2023	SATYABRATA SAHU, I.A.S. DAYANIDHI SATAPATHY VS	ADV. VS	// // 0
174	CONTC/0010277/2023	SATYABRATA SAHU, I.A.S. BAIRAGI CHARAN JENA VS	ADV. VS	// // 0
175	CONTC/0010278/2023	SATYABRATA SAHU, I.A.S. GOBARDHAN PATRA VS	ADV. VS	// // 0
176	CONTC/0010279/2023	ANU GARG, I.A.S. JATINDRA KUMAR KANUNGO VS	ADV. VS	// // 0
177	CONTC/0010280/2023	SATYABRATA SAHU, I.A.S. ASHOK KUMAR DAS VS	ADV. VS	// // 0
178	CONTC/0010281/2023	SATYABRATA SAHU, I.A.S. BHAGABAN BEHERA VS	ADV. VS	// // 0
179	CONTC/0010282/2023	RABINDRA NATH SAHU, COLLECTOR, NAYAGARH SARAT PARIDA VS	ADV. VS	// // 0
180	CONTC/0010283/2023	RABINDRA NATH SAHU, COLLECTOR, NAYAGARH SWADHIN KUMAR MOHARANA VS	ADV. VS	// // 0
181	CONTC/0010284/2023	ANU GANG, COMMNR. CUM ADDL. CHIEF SECY., WATER RESOURCES DEPT. BABAJI CHARAN DAS VS	ADV. VS	// // 0
		RAJAT KUMAR PRAHARAJ, EXCISE DY. COMMNR CUTTACK		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0010285/2023	BIBEKANANDA DAS VS ANU GARG, COMMNR. CUM ADDL. CHIEF SECY., WATER RESOURCES DEPT.	ADV VS	// 0 //
183	CONTC/0010286/2023	RAMESH KUMAR PRUSTI VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, BBSR	ADV VS	// 0 //
184	CONTC/0010287/2023	MANASI TRIPATHY VS ASWATHY S., I.A.S	KALPATARU MISHRA VS	// 0 //
185	CONTC/0010288/2023	ALLADINI SEJAPADA VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
186	CONTC/0010289/2023	BIJAYA KUMAR SUNDRAY VS SAROJINI DAS, TAHASILDAR, BEGUNIA, KHORDHA	ADV VS	// 0 //
187	CONTC/0010290/2023	SAHADEB SARKAR VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
188	CONTC/0010291/2023	SWARNALATA TRIPATHY VS ASWATHY S., I.A.S	ADV VS	// 0 //
189	CONTC/0010292/2023	SANJAYA KUMAR MANGARAJ VS ASWATHY S., I.A.S	ADV VS	// 0 //
190	CONTC/0010293/2023	BIRAT HARPAL VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
191	CONTC/0010294/2023	JATIN KUMAR NATH VS ASWATHY S., I.A.S	ADV VS	// 0 //
192	CONTC/0010295/2023	JUDHISTHIR PARIDA VS ANU GARG, I.A.S	ADV VS	// 0 //
193	CONTC/0010296/2023	SNEHALATA MISHRA	PRABUDDHA KUMAR PATTANAİK	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CONTC/0010297/2023	SURENDRA KUMAR, I.A.S. AMINA PRADHAN	ADV	//
		VS	VS	()
195	CRLA/0001369/2023	SUSANT KUMAR DASH, DIRECTOR SECONDARY EDUCATION ODISHA SAMRAY HANSDAH	ASIT KUMAR OTTA	//
		VS	VS	()
196	CRLA/0001370/2023	STATE OF ODISHA BABAJI NATH	ASIT KUMAR OTTA	//
		VS	VS	()
197	CRLA/0001371/2023	STATE OF ODISHA MOHAN CHANDRA MAHANTA @ TIKI	DEEPAK KU SAHOO	//
		VS	VS	()
198	CRLA/0001372/2023	STATE OF ODISHA ROHITA BHOI @ GADI	SATYABRATA PANDA	//
		VS	VS	()
199	CRLA/0001373/2023	STATE OF ODISHA AKHAYA KUMAR NAIK	SURYAKANTA DWIBEDI	//
		VS	VS	()
200	CRLA/0001374/2023	STATE OF ODISHA MANORANJAN NANDA	SHANTI PRAKASH MOHANTY	//
		VS	VS	()
201	CRLMC/0005408/2023	STATE OF ODISHA(VIG.) SANTOSH BISWAL	ARJEET MISHRA	//
		VS	VS	()
202	CRLMC/0005409/2023	STATE OF ODISHA NITYANANDA BEHERA	SAMBIT SAMAL	//
		VS	VS	()
203	CRLMC/0005410/2023	STATE OF ODISHA M.D.AJU@ASHU@CHHOTU	ANITA SAHOO	//
		VS	VS	()
204	CRLMC/0005411/2023	STATE OF ODISHA ALEKJANDAR BHUYAN	RASHMI RANJAN SINHA	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0005412/2023	STATE OF ODISHA RAJU @ BABAJI MAHAKUD @ BABAJEE MAHAKUDEEPAK KU SAHOO VS	VS	CRMC/0000052/2023 KEONJHAR SADAR /107 /2021 ()
206	CRLMC/0005413/2023	STATE OF ODISHA MANAS ROUT VS	RAJIB LOCHAN PATNAIK VS	// RANPUR /112 /2022 ()
207	CRLMC/0005414/2023	STATE OF ODISHA ANIL KUMAR AGRAWAL VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
208	CRLMC/0005415/2023	GAURAV KUMAR AGRAWAL @ KULLU RENUKA MAJHI VS	TRILOCHAN NANDA VS	// KANTABANJI /10 /2008 ()
209	CRLMC/0005416/2023	STATE OF ODISHA SATYAJIT MOHAPATRA VS	SHIB SHANKAR MOHANTY VS	// INFOCITY PS /141 /2022 ()
210	CRLMC/0005417/2023	STATE OF ODISHA M.D.AJU@ASHU@CHHOTU VS	ANITA SAHOO VS	// TITILAGARH /421 /2022 ()
211	CRLMC/0005418/2023	STATE OF ODISHA PRASANTA KUMAR ROUT VS	PRASANTA KUMAR JENA VS	// KHANDAGIRI P.S. /395 /2008 ()
212	CRLMC/0005419/2023	STATE OF ODISHA SANTOSH NAIR VS	JUGALA KISHORE PANDA VS	// NAYAPALLI P.S. /126 /2023 ()
213	CRLMC/0005420/2023	STATE OF ODISHA PARIA DALEI VS	SARADA PRASAD DASH VS	// FATEGARH /116 /2020 ()
214	CRLMC/0005421/2023	STATE OF ODISHA BINOD PADHAN VS	PRATYUSHA NAIDU VS	// BOLANGIR SADAR /121 /2017 ()
215	CRLMC/0005422/2023	STATE OF ODISHA MANINDRA RATH @ MANINDRA PRASAD RATH VS	DAYANANDA MOHAPATRA VS	// KENDRAPARA /21 /2006 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0005423/2023	ARCHANA PRADHAN VS DILLIP KUMAR SAHU	PARTHA SARATHI DAS VS	//0 () //
217	CRLMC/0005424/2023	SANTOSH NAIR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NAYAPALLI P.S. /125 /2023 () //
218	CRLMC/0005425/2023	GOUTAM KUMAR PRADHAN @ GOUTAM PRADHANANIRUDHA DAS VS STATE OF ODISHA	GOUTAM PRADHANANIRUDHA DAS VS	MOTANGA /126 /2018 () //
219	CRLMC/0005426/2023	DR PRASANNA KUMAR PATEL VS PRABHAT RANJAN BISWAL	SUBASH CHNDRA RATH VS	//0 () //
220	CRLMC/0005427/2023	BANOJINI SAR VS STATE OF ODISHA	ANIRUDHA DAS VS	MAHILA (BERHAMPUR) /74 /2014 () //
221	CRLMC/0005428/2023	BISWABHARATI BISWAL @ JHUNU BISWAL VS STATE OF ODISHA	ANIRUDHA DAS VS	MAHILA (BERHAMPUR) /74 /2014 () //
222	CRLMC/0005429/2023	LAXMIDHAR PATRA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHILA P.S. BUXIBAZAR /23 /2021 () //
223	CRLMC/0005430/2023	JASODA PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /257 /2008 () //
224	CRLMC/0005431/2023	AJAY WILLIAM NAWRANGI VS STATE OF ODISHA	DEVASHIS PANDA VS	RAJGANGPUR /174 /2020 () //
225	CRLMC/0005432/2023	APARNA DAS VS SAMUDRA SAHA	DEBASIS TRIPATHY VS	//0 () //
226	CRLMC/0005433/2023	NARASINGHA MAHAKUD @ NRUSHINGHA CHARAN PRASANTA KUMAR SAHA VS STATE OF ODISHA	PRASANTA KUMAR SAHA VS PRASANTA KUMAR ROUTRAY	//0 () //
227	CRLMC/0005434/2023	JANGAM KHOSLA	PRASANTA KUMAR SAHOO	BANDHUGOAN /53 /2016

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLMC/0005435/2023	STATE OF ODISHA MANOJ BEHERA	BIDYADHAR PANDA	// G.R.P.S.,SAMBALPUR /64 /2022
		VS	VS	()
229	CRLMP/0002528/2023	STATE OF ODISHA ER DEBASHISHA HOTA		// / /0
		VS	VS	()
230	CRLMP/0002529/2023	STATE OF ODISHA GOURI SWAIN	EKTA AGARWAL	// CHOUDWAR /620 /2023
		VS	VS	()
231	CRLMP/0002530/2023	STATE OF ODISHA GTL INFRASTRUCTURE LTD., BBSR	SOUBHAGYA KUMAR DASH	// / /0
		VS	VS	()
232	CRLMP/0002531/2023	STATE OF ODISHA JYOTI PANDA	ASIT KUMAR JENA	// / /0
		VS	VS	()
233	CRLMP/0002532/2023	COMMISSIONER OF POLICE, BBSR LINGARAJ BEHERA	ALOK KUMAR MOHAPATRA	// / /0
		VS	VS	()
234	CRLMP/0002533/2023	STATE OF ODISHA KABITA MOHANTY	BIBHUTI RANJAN MOHANTY	// / /0
		VS	VS	()
235	CRLMP/0002534/2023	SUPERINTENDENT OF POLICE, JAJPUR RASMITA SWAIN	H.N.TRIPATHY	// / /0
		VS	VS	()
236	CRLMP/0002535/2023	STATE OF ODISHA SUSHREE SWETAPADMA SAHOO	DURGA PRASAD DHAL	// / /0
		VS	VS	()
237	CRLMP/0002536/2023	STATE OF ODISHA PRAHLAD DAS	SUBRATA MISHRA	// / /0
		VS	VS	()
238	CRLMP/0002537/2023	IIC ,CYBER CRIME AND ECONOMIC OFFENCE POLICE STATION, BBSR PAWAN KUMAR JAJODIA	GOPABANDHU DASH	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMP/0002538/2023	STATE OF ODISHA SAMBHUNATH BEHERA VS	SARATHI JYOTI MOHANTY VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
240	CRLMP/0002539/2023	STATE OF ODISHA KASINATH SAHOO VS	PRAMODA KUMAR MISHRA VS	ICC/0000025/2023 / /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
241	CRLMP/0002540/2023	STATE OF ODISHA MD.KHURSHID ANSHARI @ MD.KHURSHID VS	SUSANTA KUMAR TRIPATHY VS	ICC/0000139/2023 / /0 ()
242	CRLREV/0000671/2023	STATE OF ODISHA NIRANJAN BHARATI VS	SOUBHAGYA KUMAR DASH VS	// PANIKOILI /133 /2014 ()
243	CRLREV/0000672/2023	DILLIP KUMAR PANDA SHYAM VASUDEV RAO VS	ARUN KUMAR ACHARYA VS	// BALIAPAL /85 /2013 ()
244	CRLREV/0000673/2023	REPUBLIC OF INDIA (CBI) ANSHUMAN SAMANTARAY VS	TANMAY MISHRA VS	// NAYAPALLI P.S. /657 /2019 ()
245	CRLREV/0000674/2023	STATE OF ODISHA MOUSUMEE NAIK VS	DEBASIS TRIPATHY VS	// BHASMA /148 /2020 ()
246	CRLREV/0000675/2023	SAILESH PATEL SUBHADARSINI NAYAK VS	CHIRANJEEV BIDYABHUSHAN VS	// NAIKANI-DIHI /170 /2023 ()
247	CRLREV/0000676/2023	STATE OF ODISHA DILLIP KUMAR BISWAL @ DILLIP BISWAL VS	HIMANSHU SEKHAR MISHRA VS	// BADACHANA /10 /2021 ()
248	CRLREV/0000677/2023	STATE OF ODISHA SK. SAHID VS	RUDRA NARAYAN PARIJA VS	// / /0 ()
249	CRLREV/0000678/2023	SANJEET KUMAR DAS TAREQUE AHMAD VS	BANSHIDHAR BAUG VS	// S.P.(CID-CRL),CUTTACK /68 /2012 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLREV/0000679/2023	NABIN @ NADIN SRABAN BAG VS STATE OF ODISHA	PRADIP KUMAR RAY VS	KHAPRAKHOL /214 /2023 () //
251	FAO/0000564/2023	EXECUTIVE ENGINEER NESCO UTILITY NOW TPNODR. BANPAKUMAR TRIPATHY VS PADMINI DAS	DR. BANPAKUMAR TRIPATHY VS	// () //
252	LAA/0000050/2023	RAMA CHANDRA GOUD VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// () //
253	MACA/0001234/2023	D.M.,M/S. NATIONAL INSURANCE CO.LTD. VS RINA SETHI	PRASANTA KUMAR MAHALI VS	// () //
254	MACA/0001235/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD., VS LATA SETHI	BBRPRASANTA KUMAR MAHALI VS	// () //
255	MACA/0001236/2023	AMARESH BARIK VS NURI BEGUM	PRADEEP KUMAR MISHRA VS	// () //
256	MACA/0001237/2023	PREMAMANJARI SAHU VS SUSHANTA KUMAR PRADHAN	PRADEEP KUMAR MISHRA VS	// () //
257	MACA/0001238/2023	M/S. BAJAJ ALLINZ GENERAL INSURANCE CO. LTD. VS GITANJALI PUROHIT	ANUPAM DASH VS	// () //
258	MATA/0000443/2023	MANAS PATTNAIK VS SUCHETA MOHANTY	ASHOK KUMAR DAS VS	// () //
259	RPFAM/0000438/2023	SAMARENDRA SAHOO VS URJITA MOHANTY	H.V.B.R.K.DORA VS	// () //
260	RPFAM/0000439/2023	RAJU KHAN VS KHUSNARA BEGUM	MANOJ KUMAR PANDA VS	// () //
261	RSA/0000545/2023	SURENDRANATH BISWAL	PRABODHA CHANDRA NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	RSA/0000546/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO	DHANESWAR BEHERA	//
		VS	VS	()
263	RSA/0000547/2023	LALITA SAHOO JAYALAL LUHURA @ JAYALAL	SATYABADI MANTRY	//
		VS	VS	()
264	RVWPET/0000474/2023	RAIBARI HARIPAL KUMUDINI MAHALA	ANUPAM RATH	//
		VS	VS	()
265	RVWPET/0000475/2023	STATE OF ODISHA DAMODAR PRADHAN	NAGEN KUMAR BARIK	//
		VS	VS	()
266	RVWPET/0000476/2023	STATE OF ODISHA RAMESH CHANDRA SAMAL	ALOK KUMAR MOHAPATRA	//
		VS	VS	()
267	STREV/0000027/2023	JAYSHREE BISWAL M/S. B.C. PATRA	SANTOSH KUMAR MISHRA	//
		VS	VS	()
268	TRP(C)/0000423/2023	STATE OF ODISHA LIPIKA MOHAPATRA	PREETAM MISHRA	//
		VS	VS	()
269	TRP(C)/0000424/2023	SAPNESWAR MOHAPATRA ALIVA JYOTI AICH@PUHAN	PRASHANTA KUMAR NAYAK	//
		VS	VS	()
270	TRP(C)/0000425/2023	MANAS RANJAN PUHAN SHAMA PERWIN	HEMANTA KUMAR NAYAK	//
		VS	VS	()
271	TRP(C)/0000426/2023	SK. NIAZULLA RASHMIREKHA OJHA	JATESWAR NAYAK	//
		VS	VS	()
272	TRPCRL/0000124/2023	PRADIP OJHA DEBADATTA MISHRA	MAHADEV SAHU	//
		VS	VS	()
				PADAMPUR /132 /2014

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WA/0003084/2023	STATE OF ODISHA MAKAR KETAN SAHOO VS	PITAMBAR PANDA VS	// // ()
274	WA/0003085/2023	STATE OF ODISHA LALU PRASAD GOUDA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
275	WA/0003086/2023	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // ()
276	WA/0003087/2023	PADALA VENU SONALI PRIYADARSHINI VS	SUSANTA KUMAR BARAL VS	// // ()
277	WA/0003088/2023	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // ()
278	WP(C)/0041288/2023	P. NAGESWAR RAO ER DEBASHISHA HOTA VS	VS	// // ()
279	WP(C)/0041289/2023	STATE OF ODISHA ABDUL SAADAB RAJA VS	SITANSU MOHAN SINGH VS	// // ()
280	WP(C)/0041290/2023	STATE OF ODISHA ABDUL SAADAB RAJA VS	SITANSU MOHAN SINGH VS	// // ()
281	WP(C)/0041291/2023	STATE OF ODISHA PABITRA MOHAN RANA VS	SITANSU MOHAN SINGH VS	// // ()
282	WP(C)/0041292/2023	STATE OF ODISHA ABDUL SAADAB RAJA VS	SITANSU MOHAN SINGH VS	// // ()
283	WP(C)/0041293/2023	STATE OF ODISHA AJAYA KUMAR PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0041294/2023	ABDUL SAADAB RAJA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
285	WP(C)/0041295/2023	DR. RAKESH MOHANTY VS VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY BURLA, SAMBALPUR	SUCHETA GUMANSINGH VS	// 0 //
286	WP(C)/0041296/2023	ANDAVARAPU SURYA CHANDRA RAO VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
287	WP(C)/0041297/2023	HEMALATA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
288	WP(C)/0041298/2023	P. SUKADEV PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
289	WP(C)/0041299/2023	SWARNALATA BEHERA VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
290	WP(C)/0041300/2023	SANTOSH KUMAR BALIARSINGH @ BARIKI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
291	WP(C)/0041301/2023	KANTILATA MALLIK VS STATE OF ODISHA	PRAMOD KUKMAR ROUT VS	// 0 //
292	WP(C)/0041302/2023	DR. PARSURAM PALEI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
293	WP(C)/0041303/2023	MATHURA LOHAR VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
294	WP(C)/0041304/2023	RUTUPARNA PARIDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
295	WP(C)/0041305/2023	LONATA BARIHA	KIRTAN DANG	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0041306/2023	BUDUNI KISSAN	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0041307/2023	SRIRAM INST. OF MEDICAL SCIENCE AND RESEARCH	JAMENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0041308/2023	BIMALINI BHARATI	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0041309/2023	SOUMYA RANJAN PADHI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
300	WP(C)/0041310/2023	MUKTI PRASAD SWAIN	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0041311/2023	ARUN KUMAR SINGH	MANAS RANJAN DHAL	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0041312/2023	SAMIR @ SAMEER KUMAR NAYAK	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0041313/2023	KARUNAKAR GHADAI	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0041314/2023	M/S. D.S.LOGISTICS, KEONJHAR	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0041315/2023	BHABANI SANKAR BARIK	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0041316/2023	LAXMIDHAR SAHU	ARJEET MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0041317/2023	THE COLLECTOR, KEONJHAR PULLIN KUMAR MALL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // 0 //
308	WP(C)/0041318/2023	PRASAN KUMAR RAY VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
309	WP(C)/0041319/2023	KRUPASINDHU SWAIN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
310	WP(C)/0041320/2023	RAGHUNATH NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
311	WP(C)/0041321/2023	KUMARMANI MALLIK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
312	WP(C)/0041322/2023	BISHNU PRASAD RATH VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
313	WP(C)/0041323/2023	PRAMOD KUMAR PANIGRAHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
314	WP(C)/0041324/2023	KABIRAJ SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
315	WP(C)/0041325/2023	RAJESH KUMAR PANI VS CHIEF GENERAL MANAGER, NTPC LTD. ANGUL	RAMA KRISHNA BISOI VS	// 0 //
316	WP(C)/0041326/2023	BHIMASEN @ BHIMSEN PADHI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
317	WP(C)/0041327/2023	M/S. SAMBALPURI BASTRALAYA HANDLOOM WEAVING CO. LTD. BBSR VS THE APPELLATE AUTHORITY CUM REGIONAL DIRECTOR, ESI, BBSR	MERSIC KUMAR MISHRA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0041328/2023	RAMAKANTA NAYAK VS UNION OF INDIA	PRASANTA KUMAR SAHOO VS	// 0 //
319	WP(C)/0041329/2023	LINGARAJ COLLEGE OF NURSING, BBSR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
320	WP(C)/0041330/2023	JITENDRA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
321	WP(C)/0041331/2023	SUPRIM KUMAR SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
322	WP(C)/0041332/2023	BIKASH RANJAN PANDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
323	WP(C)/0041333/2023	RAJALAXMI PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
324	WP(C)/0041334/2023	MADHUSMITA DASH VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
325	WP(C)/0041335/2023	MANOJ KUMAR MADHEI VS STATE OF ODISHA	DIPTI REKHA NANDA VS	// 0 //
326	WP(C)/0041336/2023	RATNAKAR OJHA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
327	WP(C)/0041337/2023	S R ENGINEERING NAHAKA JAJPUR ROAD VS CNH INDUSTRIAL CAPITAL PVT. LTD. NEW DELHI	DEBASIS TRIPATHY VS	// 0 //
328	WP(C)/0041338/2023	MALAYA KUMAR KHUNTIA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
329	WP(C)/0041339/2023	STATE BANK OF INDIA, CUTTACK	SUBRAT MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0041340/2023	DISTRICT MAGISTRATE AND COLLECTOR, JAGATSINGHPUR JYOTINDRA SINGH DEO	JYOTIRMAY GUPTA	//
		VS	VS	0
331	WP(C)/0041341/2023	STATE OF ODISHA SURENDRA MOHANTY	SATYABRATA MOHANTY	//
		VS	VS	0
332	WP(C)/0041342/2023	STATE OF ODISHA PRAKASH KUMAR SINGH	JYOTIRMAY GUPTA	//
		VS	VS	0
333	WP(C)/0041343/2023	STATE OF ODISHA E.KAMARAJU RAO	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
334	WP(C)/0041344/2023	ADDL. CHIEF SECY., WATER RECOURCES DEPT., KHURDA KIRTI CHANDRA SAHU	JNYANANANDA PANDA	//
		VS	VS	0
335	WP(C)/0041345/2023	STATE OF ODISHA JAGABANDHU SAHU	JNYANANANDA PANDA	//
		VS	VS	0
336	WP(C)/0041346/2023	STATE OF ODISHA BANAMALI OJHA	MAHESWAR MOHANTY	//
		VS	VS	0
337	WP(C)/0041347/2023	COLLECTOR, JAGATSINGHPUR MUKTI SIANI SAHU	JNYANANANDA PANDA	//
		VS	VS	0
338	WP(C)/0041348/2023	STATE OF ODISHA SUSHIL KUMAR SWAIN	SIDHESWAR MALLIK	//
		VS	VS	0
339	WP(C)/0041349/2023	ORISSA LIFT IRRIGATION CORPORATION, BBSR CHANDRA SEKHAR NAYAK	SIDHESWAR MALLIK	//
		VS	VS	0
340	WP(C)/0041350/2023	STATE OF ODISHA LINGARAJ SAHU	TIKERAM MEHER	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0041351/2023	STATE OF ODISHA JASANI DEHURIA VS	GYANA RANJAN SETHI VS	// // 0
342	WP(C)/0041352/2023	STATE OF ODISHA SUNIL KUMAR MOHANTA VS	GYANA RANJAN SETHI VS	// // 0
343	WP(C)/0041353/2023	STATE OF ODISHA MAA JHADESWARI YUVA PARISAD, KHURDA VS	SASANKA SEKHAR SAHOO VS	// // 0
344	WP(C)/0041354/2023	STATE OF ODISHA GAJENDRA NAYAK VS	TUSHAR KANTA NAYAK VS	// // 0
345	WP(C)/0041355/2023	STATE OF ODISHA BASUDEV ROY VS	BANABIHARI RAY VS	// // 0
346	WP(C)/0041356/2023	STATE OF ODISHA NIRANJAN MISHRA VS	BANABIHARI RAY VS	// // 0
347	WP(C)/0041357/2023	STATE OF ODISHA SRADHANJALI JENA VS	SUBHRANSU THAKUR VS	// // 0
348	WP(C)/0041358/2023	STATE OF ODISHA SAHENZA BEGUM VS	NITYANANDA BEHURIA VS	// // 0
349	WP(C)/0041359/2023	STATE OF ODISHA PARESH CHANDRA BEHERA VS	MANORANJAN MISHRA VS	// // 0
350	WP(C)/0041360/2023	STATE OF ODISHA PRAMOD KUMAR PANI VS	SARATHI JYOTI MOHANTY VS	// // 0
351	WP(C)/0041361/2023	STATE OF ODISHA BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. KHAMRAMPAM DASH VS HEMALATA NAIK	VS VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0041362/2023	NILACHAL PATNAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
353	WP(C)/0041363/2023	NANDA KISHORE PANDA VS THE CHIEF MANAGER, INDIAN BANK ZONAL OFFICE, GANJAM	BHARAT JALLI VS	// 0 //
354	WP(C)/0041364/2023	RANJAN KUMAR MISHRA VS SECY., HOME AFFAIRS GOVT. OF INIDA, NEW DELHI	MANORANJAN MISHRA VS	// 0 //
355	WP(C)/0041365/2023	SWARNA PRABHA RATH VS THE CHAIRMAN CUM M.D. CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA, BBSR	BHARAT JALLI VS	// 0 //
356	WP(C)/0041366/2023	SARADA PRASAN PARIJA VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
357	WP(C)/0041367/2023	KUMAR BISWAJIT PRADHAN VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
358	WP(C)/0041368/2023	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
359	WP(C)/0041369/2023	SABITA PANDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
360	WP(C)/0041370/2023	SUSANTA KUMAR PANDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
361	WP(C)/0041371/2023	PRADIPTA KUMAR PARIDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
362	WP(C)/0041372/2023	SANKHA CHANDRA TUDU VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
363	WP(C)/0041373/2023	SACHIDANANDA TRIPATHY	SUBHADUTTA ROUSTRAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
364	WP(C)/0041374/2023	PRIYABRATA SWAIN	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0041375/2023	MANOJ KUMAR BEHERA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0041376/2023	PRASANTA KUMAR PATI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0041377/2023	PRAVAT NAIK	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
368	WP(C)/0041378/2023	UDAYANATH MAJHI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0041379/2023	SIBARAM SAHOO	DILLIP KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0041380/2023	BHUBAN PADHAN	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0041381/2023	PRAMOD KUMAR PATANAIAK	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0041382/2023	RATNAKAR SETHY	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0041383/2023	DAYANIDHI SAHOO	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0041384/2023	SUSHILA MINZ	NIHAL RATH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0041385/2023	STATE OF ODISHA DURYODHAN SETHI VS	SRIDHAR RATH VS	// // ()
376	WP(C)/0041386/2023	THE CHAIRMAN CUM M.D. CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA, BBSR SINDHUJA MANJARI BEHERA VS	NIHAL RATH VS	// // ()
377	WP(C)/0041387/2023	STATE OF ODISHA PRAHALLAD CHHATAR VS	PRADEEP KUMAR MISHRA VS	// // ()
378	WP(C)/0041388/2023	STATE OF ODISHA BINODA KUMAR DAS VS	NIHAL RATH VS	// // ()
379	WP(C)/0041389/2023	STATE OF ODISHA MRUTYUNJAYA MONDAL VS	SRIDHAR RATH VS	// // ()
380	WP(C)/0041390/2023	STATE OF ODISHA LAXMIPRIYA PRUSTY VS	SIDHANT KUMAR JENA VS	// // ()
381	WP(C)/0041391/2023	STATE OF ODISHA BRAJA MOHAN DASH VS	PRASANTA KUMAR TRIPATHY VS	// // ()
382	WP(C)/0041392/2023	STATE OF ODISHA HARIHARA KATA VS	SAIBRATA RATH VS	// // ()
383	WP(C)/0041393/2023	COLLECTOR AND DM, BOLANGIR KHRABDHI TANAYA ROUL VS	KUNAL KUMAR SWAIN VS	// // ()
384	WP(C)/0041394/2023	STATE OF ODISHA RAHEMAN ALISA VS	LAMBODAR PRADHAN VS	// // ()
385	WP(C)/0041395/2023	TAHASILDAR, MAHAKALAPARA GOPAL BHUYAN VS	LAMBODAR PRADHAN VS	// // ()
		TAHASILDAR, MAHAKALAPARA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0041396/2023	ARYABHATTA INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS LAMBODAR PRADHAN	// 0 //
387	WP(C)/0041397/2023	LAXMIDHAR DAS VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS LAMBODAR PRADHAN	// 0 //
388	WP(C)/0041398/2023	BIKALI MALLIKA VS THE CHAIRMAN CUM M.D. CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA, BBSR	LAMBODAR PRADHAN VS LAMBODAR PRADHAN	// 0 //
389	WP(C)/0041399/2023	MOHANA SAHU VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS PRADEEP KUMAR MISHRA	// 0 //
390	WP(C)/0041400/2023	SUDAMA DHIBAR VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS PRADEEP KUMAR MISHRA	// 0 //
391	WP(C)/0041401/2023	BHAGABAN BARIK VS STATE OF ODISHA	SATYABRATA MOHANTY VS PRADEEP KUMAR MISHRA	// 0 //
392	WP(C)/0041402/2023	RADHESHYAM SAHU VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS DIPTIRANJAN MOHAPATRA	// 0 //
393	WP(C)/0041403/2023	KALYANI SAMANTARAY VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS DHANESWAR BEHERA	// 0 //
394	WP(C)/0041404/2023	GHANASHYAM HOTA VS STATE OF ODISHA	DHANESWAR BEHERA VS SOUBHAGYA SWAIN	// 0 //
395	WP(C)/0041405/2023	PRABHU PRASAD PANDA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS LAMBODAR PRADHAN	// 0 //
396	WP(C)/0041406/2023	NARAYAN SWAIN VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS LAMBODAR PRADHAN	// 0 //
397	WP(C)/0041407/2023	BARSA ROUTARAY	DIPTIRANJAN MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0041408/2023	BIJAY BHUYAN	LAMBODAR PRADHAN	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPARA		//
399	WP(C)/0041409/2023	DHRUBA CHARAN PARIDA	LAMBODAR PRADHAN	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPARA		//
400	WP(C)/0041410/2023	ASHOK KUMAR DAS	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0041411/2023	M/S MAKES ENGINEERS AND BUILDERS, CUTTACK PRABODHA CHANDRA NAYAK		//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0041412/2023	NEPAL CHANDRA PANDA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0041413/2023	SUBASH CHANDRA BEHERA	BIBHUTI SATPATHY	//
		VS	VS	0
		THE R.T.O., CUM TAXING OFFICER, KEONJHAR		//
404	WP(C)/0041414/2023	M/S. SKMR AND ASSOCIATE, KORAPUT	RASHMI REKHA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0041415/2023	SANJAYA KESHARI MOHAPATRA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0041416/2023	LAXMIDHAR PATRA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0041417/2023	SUDARSAN BARIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0041418/2023	SAROJINI DEI	MITRA RANJAN TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0041419/2023	STATE OF ODISHA AKSHAYA KUMAR MAHARANA VS	PABITRA KUMAR NAYAK VS	// // 0
410	WP(C)/0041420/2023	STATE OF ODISHA HRUSHIKESH JENA VS	HARIPAD MOHANTY VS	// // 0
411	WP(C)/0041421/2023	STATE OF ODISHA ATULYA KUMARI SAHU VS	GOPAL KRISHNA NAYAK VS	// // 0
412	WP(C)/0041422/2023	STATE OF ODISHA SOVAGINI DIPA VS	LAXMIKANTA MOHANTY VS	// // 0
413	WP(C)/0041423/2023	STATE OF ODISHA AMARA DHARUA VS	SANTOSH KUMAR DASH VS	// // 0
414	WP(C)/0041424/2023	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	SASWATI MOHAPATRA VS	// // 0
415	WP(C)/0041425/2023	STATE OF ODISHA PABITRA MATIA VS	SASWATI MOHAPATRA VS	// // 0
416	WP(C)/0041426/2023	STATE OF ODISHA PURNA CHANDRA MISHRA VS	SHARMISTHA SAMAL VS	// // 0
417	WP(C)/0041427/2023	STATE OF ODISHA BHASKAR BHUYAN VS	DEEPAK MISHRA VS	// // 0
418	WP(C)/0041428/2023	STATE OF ODISHA SANJAYA KUMAR MUDULI VS	SWAPNA KUMAR OJHA VS	// // 0
419	WP(C)/0041429/2023	UNION OF INDIA BIKRAM SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0041430/2023	DEBENDRA KUMAR HOTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
421	WP(C)/0041431/2023	SHRI RAMA CHANDRA JENA VS STATE OF ODISHA	M/S JAGAMOHAN PATTANAIAK VS	// 0 //
422	WP(C)/0041432/2023	DILLIP KUMAR BISWAL VS STATE OF ODISHA	DEEPAK MISHRA VS	// 0 //
423	WP(C)/0041433/2023	MITHUN NAIK VS ASST. GENERAL MANAGER, UTKAL ALUMINA INTERNATIONAL LTD., RAYAGADA	DILLIP KUMAR MOHANTY VS	// 0 //
424	WP(C)/0041434/2023	KODANDADHAR ROUT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
425	WP(C)/0041435/2023	SAHADEV ROUT VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
426	WP(C)/0041436/2023	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	PADMA NAVA JENA VS	// 0 //
427	WP(C)/0041437/2023	SUSHANTA KUMAR PADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
428	WP(C)/0041438/2023	SUBRAT KUMAR SATPATHY VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
429	WP(C)/0041439/2023	SAROJINI REDDY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
430	WP(C)/0041440/2023	MITHILESH KUMAR VS PRESIDING OFFICER, LABOUR COURT, BBSR	AMARENDRA SAHOO VS	// 0 //
431	WP(C)/0041441/2023	MAKARDHWAJA NAYAK	SHARMISTHA SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0041442/2023	CHANDRAMANI BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0041443/2023	ANJANI KUMARI MUNI	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0041444/2023	KALAKAR MAHANTA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0041445/2023	BINAYA BIHARI CHOPDAR	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0041446/2023	BABULA SABAT	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0041447/2023	RAMESH CHANDRA BADAJENA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0041448/2023	BIKRAM CHANDRA RATH	NITYANANDA BEHURIA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0041449/2023	JAYAGOBINDA DAS	NRUSINGH CHARAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0041450/2023	KHAGESWAR BISOI	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0041451/2023	GANGAN RAM	AMIT PRASAD BOSE	//
		VS	VS	0
		REGULATED MARKET COMMITTEE, CHAMPUA		//
442	WP(C)/0041452/2023	SANJAYA KUMAR PRADHAN	NIRANJAN BISWAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0041453/2023	STATE OF ODISHA SWADHIN KUMAR PANDA VS	RAGHUNATH BISWAL VS	// // ()
444	WP(C)/0041454/2023	STATE OF ODISHA K.UMARANI PATTNAIK VS	RAGHUNATH BISWAL VS	// // ()
445	WP(C)/0041455/2023	STATE OF ODISHA A.RAJENDRA PRASAD VS	SOUMYAJYOTI BISWAL VS	// // ()
446	WP(C)/0041456/2023	SUB REGISTRAR, KHURDA VALAREDDY TIRUPATI NAIDU VS	RAGHUNATH BISWAL VS	// // ()
447	WP(C)/0041457/2023	STATE OF ODISHA SIBARAM PADHI VS	ALOK KUMAR PANDA VS	// // ()
448	WP(C)/0041458/2023	STATE OF ODISHA ANIL KUMAR MISHRA VS	RAGHUNATH BISWAL VS	// // ()
449	WP(C)/0041459/2023	STATE OF ODISHA GADADHAR MOHANTY VS	SATYABRATA MOHANTY VS	// // ()
450	WP(C)/0041460/2023	STATE OF ODISHA M/S SREI EQUIPMENT FINANCE LTD., KOLKATA VS	DIPANKAR ACHARYA VS	// // ()
451	WP(C)/0041461/2023	SANTOSH KUMAR BARIK JYOTIREKHA DAS VS	RAGHUNATH BISWAL VS	// // ()
452	WP(C)/0041462/2023	STATE OF ODISHA MANORANJAN SAHOO VS	ASITA KUMAR NAYAK VS	// // ()
453	WP(C)/0041463/2023	STATE OF ODISHA PABITRA MOHAN PANDIA VS	PRASANTA KUMAR NANDA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0041464/2023	MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
455	WP(C)/0041465/2023	DEBENDRA NATH NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
456	WP(C)/0041466/2023	DILLIP MEHER VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
457	WP(C)/0041467/2023	RITA NAYAK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
458	WP(C)/0041468/2023	MAHALAXMI COLLEGE OF PHARMACY, BALASORE VS STATE OF ODISHA	SWARUP VS	// 0 //
459	WP(C)/0041469/2023	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
460	WP(C)/0041470/2023	AJAYA NARAYAN SAMAL VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
461	WP(C)/0041471/2023	PABITRA MOHAN BISWAL VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
462	WP(C)/0041472/2023	ROSHAN BAGH VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
463	WP(C)/0041473/2023	ROSHAN BAGH VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
464	WP(C)/0041474/2023	KRISHNA KUMARI PRADHAN VS THE SUB COLLECTOR CUM O.S.D. BALLIGUDA	DEBADATTA MOHANTY VS	// 0 //
465	WP(C)/0041475/2023	K. TRIPATI PATRA	BIDESH RANJAN BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0041476/2023	CHINAM GEETANJALI PATRO @ CH. GEETANJALI PATRO	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0041477/2023	BASANTA BARIK	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0041478/2023	INDIAN OVERSEAS BANK, CUTTACK	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0041479/2023	PARMOD KUMAR AGARWAL	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0041480/2023	RAJESH KUMAR PATEL	JYOTSNARANI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0041481/2023	PRAVASANKAR PANDA	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0041482/2023	M/S. ARRDY ENGINEERING INNOVATION PVT. LTD.	SANDIKR/RRMY	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, CUTTACK		//
473	WP(C)/0041483/2023	VIKASH B.SC NURSING COLLEGE, BALASORE	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0041484/2023	PADMINI ROY	DR.NIRANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0041485/2023	PITABAS SAHOO	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0041486/2023	PRASANNA ROUTRAY	BIBEKANANDA MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0041487/2023	STATE OF ODISHA PARESH JATANIA VS ZONAL MANAGER, UCO BANK, BALASORE	NILA MADHAB PRAHARAJ VS	// // 0 //
478	WP(C)/0041488/2023	SADHU CHARAN SAMANTARAY VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
479	WP(C)/0041489/2023	SUVENDU NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
480	WP(C)/0041490/2023	SASMITA MAJHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
481	WP(C)/0041491/2023	FANI KUMAR MANDAL VS TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
482	WP(C)/0041492/2023	JYOTINDRA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
483	WP(C)/0041493/2023	RAMESWAR BARUI VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
484	WP(C)/0041494/2023	BIDYULATA MAHAKUD VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
485	WP(C)/0041495/2023	SMRUTI REKHA RUP VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
486	WP(C)/0041496/2023	ANARUDHA BEHERA VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //
487	WP(C)/0041497/2023	RAJENDRA KUMAR RAYAGURU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0041498/2023	M/S GM IRON AND STEEL COMPANY LTD., KOLKATA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// () //
489	WP(C)/0041499/2023	BINOD BARIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// () //
490	WP(C)/0041500/2023	JIBAN JYOTI BEHERA VS PRIYA YADAV	PRAVASHA PUJAREE PARIDA VS	// () //
491	WPCRL/0000159/2023	GEETA SINGH VS STATE OF ODISHA	NETRANANDA BISWAL VS	/ /0 () //
492	ABLAPL/0015007/2023	SALIP PATRO VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /434 /2023 () //
493	ABLAPL/0015008/2023	SUSILA MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHAMNAGAR /536 /2023 () //
494	ABLAPL/0015009/2023	PURNA CHANDRA SETHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /373 /2023 () //
495	ABLAPL/0015010/2023	DIPU @ DIPAK MALIK VS STATE OF ODISHA	BISWARANJAN NAYAK VS	KHANTAPADA /267 /2023 () //
496	ABLAPL/0015011/2023	DURBADALA PRADHAN VS STATE OF ODISHA	RAJIV KUMAR DALAL VS	MANAMUNDA /289 /2023 () //
497	ABLAPL/0015012/2023	SURENDRA SAHOO VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	PURI SADAR /298 /2023 () //
498	ABLAPL/0015013/2023	DIBYASHREE SANDHA VS STATE OF ODISHA	SANJAYA MAJHI VS	TAISARA /200 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0001160/2023
499	ABLAPL/0015014/2023	SUPRIYA TRIPATHY	KHIROD KUMAR PANIGRAHI	BHADRAK TOWN /614 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0015015/2023	STATE OF ODISHA TRILOCHAN SUNDARRAY	SAROJ KUMAR PADHI	// DHAULI PS /245 /2023
		VS	VS	()
501	ABLAPL/0015016/2023	STATE OF ODISHA GIRISH PRADHAN	SATYABRATA PANDA	// MANAMUNDA /64 /2023
		VS	VS	()
502	ABLAPL/0015017/2023	STATE OF ODISHA BATKRUSNA SAHOO	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
503	ABLAPL/0015018/2023	STATE OF ODISHA MUNA PRADHAN	AMITAV TRIPATHY	// NAYAGARH /8 /2023
		VS	VS	()
504	ABLAPL/0015019/2023	STATE OF ODISHA DIPAK NAYAK @ DEEPAK KUMAR NAYAK	ARIJEET MISHRA	// MARSHAGHAI /523 /2023
		VS	VS	()
505	ABLAPL/0015020/2023	STATE OF ODISHA MD. SONU	DIPTIREKHA NANDA	// KORAPUT SADAR /111 /2023
		VS	VS	()
506	ABLAPL/0015021/2023	STATE OF ODISHA JOGENDRA PARIDA	AMLAN SHAKTI PAUL	// KHURDA SADAR /348 /2023
		VS	VS	()
507	ABLAPL/0015022/2023	STATE OF ODISHA LINGARAJ ROHIDAS	SK. ZAFARULLA	// BADMAL /277 /2023
		VS	VS	()
508	ABLAPL/0015023/2023	STATE OF ODISHA MADHUSMITA HATI	PRASANTA KUMAR ROURTRAY	// BELTUKURI /93 /2023
		VS	VS	()
509	ABLAPL/0015024/2023	STATE OF ODISHA ASHOK NAYAK	ANITA SAHOO	// GANIA /82 /2023
		VS	VS	()
510	ABLAPL/0015025/2023	STATE OF ODISHA SUSHIL SAHU	SATYABRATA MOHANTY	// BAGDIA /237 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0015026/2023	STATE OF ODISHA CHAGALI @ PRATAP BEHERA VS	PRABIR KUMAR RAY VS	// SABARANG /271 /2023 ()
512	ABLAPL/0015027/2023	STATE OF ODISHA SK. SAHANWAJ KADRI VS	SAMBIT SAMAL VS	// JASHIPUR /336 /2023 ()
513	ABLAPL/0015028/2023	STATE OF ODISHA HASAN KHAN VS	PRAKASH KUMAR MISHRA VS	// RASOL /236 /2023 ()
514	ABLAPL/0015029/2023	STATE OF ODISHA CHAMPA PRADHAN VS	AMITAV TRIPATHY VS	// SARANAKUL /151 /2020 ()
515	ABLAPL/0015030/2023	STATE OF ODISHA PRASANTA KUMAR SWAIN @ HIRANYA VS	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /530 /2023 ()
516	ABLAPL/0015031/2023	STATE OF ODISHA RANJIT MALI VS	JYOTIRMAYA SAHOO VS	// MOHANA /212 /2021 ()
517	ABLAPL/0015032/2023	STATE OF ODISHA PRATYUSH RANJAN DEHURY @ KANHU @ KUNHA PRAHALLADA SAHU VS	VS	// KHAJURIPADA /166 /2023 ()
518	ABLAPL/0015033/2023	STATE OF ODISHA RAJU MANDAL VS	DEBASISH SAHOO VS	// KALIMELA /185 /2019 ()
519	ABLAPL/0015034/2023	STATE OF ODISHA ASWINI KU. ADHIKARI VS	SOUBHAGYA KUMAR DASH VS	// PADMAPUR /140 /2023 ()
520	ABLAPL/0015035/2023	STATE OF ODISHA VARUN MISHRA VS	SRINIVAS MOHANTY VS	// KORAPUT TOWN /122 /2023 ()
521	ABLAPL/0015036/2023	STATE OF ODISHA DILIP KUMAR JENA VS	CHITTA RANJAN LENKA VS	// KORAPUT TOWN /234 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0015037/2023	DEBASIS SAHU VS STATE OF ODISHA	BISWARANJAN DALAI VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000252/2023
523	ABLAPL/0015038/2023	PRASHANJIT PAIKARAY@ PAPU PAIKARAY VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /361 /2023 () //
524	ABLAPL/0015039/2023	HADU MEHER VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	DUNGURIPALI /78 /2023 GRAM NYAYADHISH, DUNGURIPALI(Sonepur) ICC/0000016/2023
525	ABLAPL/0015040/2023	PADMAN MAHANANDIA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 () //
526	ABLAPL/0015041/2023	SAROJ KANTA PANDA @ BIJU @ BIJAYA KUMAR PANDA VS STATE OF ODISHA	ANILAV TRIPATHY VS	DHENKANAL SADAR /201 /2013 () //
527	ABLAPL/0015042/2023	NIHAR RANJAN BEHERA VS STATE OF ODISHA	SANTOSH KUMAR OJHA VS	KENDRAPARA SADAR /854 /2023 () //
528	ABLAPL/0015043/2023	MUNA @ DILIP RANJAN PAL @ DILIP KUMAR PAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RAJNAGAR /661 /2023 () //
529	ABLAPL/0015044/2023	BIKASH GADANAYAK VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BARGARH SADAR /318 /2023 () //
530	ABLAPL/0015045/2023	SUKANTA KUMAR SAHU VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	GOBINDAPUR /237 /2023 () //
531	ABLAPL/0015046/2023	BHAIRAVI AGARWAL VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	PAHALA /244 /2023 () //
532	ABLAPL/0015047/2023	BHIKARI BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NANDANKANAN /73 /2021 () //
533	ABLAPL/0015048/2023	SUBASH PANI @ SUBASHA	S.S.RAY (2)	MUNIGUDA /121 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0015049/2023	MUKESH SA	ARJEET MISHRA	BARGAON /186 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0015050/2023	LALIT KUMAR SAHOO	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0015051/2023	MANINDRA PANKA	UMAKANTA BARIK	UMERKOTE /333 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0015052/2023	MALATI PANI	BIKRAM CHANDRA GHADEI	BRAHMAGIRI /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0015053/2023	BIJAY KUMAR SWAIN	KALI PRASAD MOHANTY	DELANGA /350 /2023
		VS	VS	J.M.F.C.,PIPLI(Puri)
		STATE OF ODISHA		GR/0000830/2023
539	ABLAPL/0015054/2023	BABITA PRADHAN	ARUN KUMAR BEHERA	SAHADEV KHUNTA /341 /2023
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0015055/2023	AKASH MALIK @ AKASH KUMAR MALIK	PRAFULLA KUMAR BISWAL	AUL /871 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0015056/2023	ABHIRAM BIBARA @ BIBAR	S.S.RAY (2)	CHANDRAPUR /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0015057/2023	BRUNDABAN PRADHAN @ BAYA	SANJAY KUMAR PRADHAN	JARADA /461 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0015058/2023	DEEPAK KUMAR JENA	BIRAJA PRASAD NANDA	RAJNAGAR /652 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0015059/2023	BHAGIRATHI KARMI	JUGALA KISHORE PANDA	MANAMUNDA /283 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0015060/2023	STATE OF ODISHA ROHITA @ ROHIT SUNA VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /166 /2020 ()
546	ABLAPL/0015061/2023	STATE OF ODISHA DILLIP KUMAR RATH VS	SUSANTA KUMAR LENKA VS	// JATNI P.S. /196 /2013 ()
547	ABLAPL/0015062/2023	STATE OF ODISHA PRASHANT BIR VS	RABINDRA NATH PANDA VS	// MOHANA /91 /2023 ()
548	ABLAPL/0015063/2023	STATE OF ODISHA P. NILAKANTHA REDDY @ SIBA REDDY VS	BISHNU PRASAD PRADHAN VS	// KHANDAGIRI P.S. /554 /2023 ()
549	ABLAPL/0015064/2023	STATE OF ODISHA JYOTI RANJAN SAHOO VS	RAMDAS ACHARY VS	// /0 ()
550	ABLAPL/0015065/2023	STATE OF ODISHA JOGESWAR NAYAK VS	TARINI PANIGRAHI VS	// JEYPORE SADAR /354 /2023 ()
551	ABLAPL/0015066/2023	STATE OF ODISHA GOURANGA JENA @ DUBA JENA VS	RAJENDRA NARAYAN ROUT VS	// SORO /84 /2021 ()
552	ABLAPL/0015067/2023	STATE OF ODISHA NANDU @ NANDA KISHORE SAHOO VS	ROHIT RANJAN RAY VS	// KHURDA MODEL /532 /2023 ()
553	ABLAPL/0015068/2023	STATE OF ODISHA NILANCHAL PARIDA @ DILLIP PARIDA VS	SARAT KUMAR JENA VS	// KHALLIKOTE /466 /2022 ()
554	ABLAPL/0015069/2023	STATE OF ODISHA FAKAN BHOI @ PRAKASH BHOI VS	RAJIB LOCHAN PATNAIK VS	// JAGATSINGPUR /765 /2023 ()
555	ABLAPL/0015070/2023	STATE OF ODISHA GAMANGA @ PARMANANDA NAIK VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /200 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0015071/2023	PRAMOD SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //
557	ABLAPL/0015072/2023	SHANTILATA BEWA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANDAPARA /270 /2023 () //
558	ABLAPL/0015073/2023	BHARATI MANJARI MOHANTY VS STATE OF ODISHA	ARUN KUMAR MANSINGH VS	AIRPORT /331 /2023 () //
559	ABLAPL/0015074/2023	ARCHANA SINGH VS STATE OF ODISHA	PUSHPAK KUMAR SAHOO VS	CHANDRASEKHARPUR /612 /2023 () //
560	ABLAPL/0015075/2023	RAFI KHAN@S.K. RAFIULLA VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /407 /2023 () //
561	ABLAPL/0015076/2023	SUDARSAN @ SUDARSHAN BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BELLAGUNTHA /426 /2023 () //
562	ABLAPL/0015077/2023	AKSHYA BEHERA @ BUBU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BADAMBADI /432 /2023 () //
563	ABLAPL/0015078/2023	KANCHAN BARIK VS STATE OF ODISHA	DEBASISH SAMAL VS	CHANDABALI /387 /2023 () //
564	ABLAPL/0015079/2023	HAPU @ SUSHANTA MALLIK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	NAYAPALLI P.S. /124 /2023 () //
565	ABLAPL/0015080/2023	KARGIL @ PRASANTA PATRA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	NAYAPALLI P.S. /124 /2023 () //
566	ABLAPL/0015081/2023	SUDAMA SINGH VS STATE OF ODISHA	GANGADHAR DAS VS	BISRA /48 /2017 () //
567	ABLAPL/0015082/2023	SWETA MAHAPATRA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /874 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
568	ABLAPL/0015083/2023	VS STATE OF ODISHA MAYDUN @ MAYJAR ALLI KHAN VS STATE OF ODISHA	VS JYOTIRMAYA SAHOO VS	() // INDUSTRIAL ESTATE PS /18 /2023 () //